CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00981/2016

DATED THIS THE 14TH DAY OF NOVEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C V SANKAR, MEMBER (A)

E.K. Srinivasulu, S/o (late) Shri E. Kondaiah, Aged about 56 years, Working as Senior Private Secretary, Income-tax Appellate Tribunal, 2nd & 3rd Floors, FKCCI Complex, K.G. Road, Bangalore – 560 009 Resident of No. 25, 2nd Main, 1st Cross, Domlur 2nd Stage, Bangalore – 570 071

.....Applicant

(By Advocate Shri B. Veerabhadra)

Vs.

- 1. The President, Income-tax Appellate Tribunal, 3rd & 4th Floors, Pratishta Bhavan, Maharshi Karve Road, Mumbai – 400 020
- 2. Union of India, Represented by its Secretary, Ministry of Law & Justice, New Delhi – 110 001

....Respondents

(By Shri K. Dilip Kumar, Counsel for the Respondents)

Date

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Heard. The respondents submit that applicant's career enhancements have been summarized by them as follows:

Event

1.	Grant of financial upgradation from the scale of RS.6500-200-10500 to Rs.7500-250-12000 in the Fifth CPC scale alongwith pay fixation benefit under FR 22 (I) a (1)	11.4.2001
2.	Granted NFSG Scale from Grade Pay Rs.4800 to Grade Pay 5400 in the Sixth CPC scale alongwith pay fixation benefit under FR 22 (I) a (1)	1.1.2006
3.	Granted MACP from Grade Pay Rs.5400 to Grade Pay Rs.6600 alongwith pay fixation benefit under FR 22 (I) a (1) whereas Shri E.K. Srinivasulu is entitled to MACP in the next hierarchical Grade Pay Rs.5400 in PB-3 with grant of benefit of 1 increment	1.3.2009

- 2. In the first event, there was a merger. Under FR 22, a new payscale was granted to him. That is not a career enhancement as stipulated by the Hon'ble Apex Court. The Non-Functional grade granted at the second instance and the third instance seems to be correct. Therefore, the applicant is eligible for one more MACP.
- 3. The OA is allowed to this extent. Benefits to be made available within two months next. No order as to costs.

(C V SANKAR) MEMBER (A) (DR.K.B.SURESH) MEMBER (J)

170/00981/2016/CAT/BANGALORE

/ksk/

Annexures referred to by the applicant in OA No.170/00981/2016

Annexure-A1: Copy of the appointment letter Annexure-A2: Copy of the recruitment rules Annexure-A3: Copy of the ACP scheme Annexure-A4: Copy of the MACP scheme

Annexure-A5: Copy of the DoPT OM dated 10.02.2000 Annexure-A6: Copy of the DoPT OM dated 09.09.2010

Annexure-A7: Copy of Service Certificate

Annexure-A8: Copy of the representation dated 08.04.2015 Annexure-A9: Copy of the Recruitment Rules (Amended) Annexure-A10: Copy of the order of the Hon'ble High Court

Annexures with reply statement

Annexure-R1: Copy of the Office Order dated 26.06.2003 Annexure-R2: Copy of the communication dated 28.02.2017 Annexure-R3: Copy of the communication dated 26.04.2017

Annexure-R4: Copy of the circular dated 07.12.2016 Annexure-R5: Copy of the circular dated 20.06.2016 Annexure-R6: Copy of the OM dated 19.05.2009
